

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3827/2011

(From the judgement and order dated 16/03/2011 in
3331/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CRLMB No.

CHARANJEET SINGH DUTTA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 16/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Ms. Pinky Anand, Sr. Adv.
 Ms. Garima Prashad, Adv.
 Mr. Neeraj, Adv.

For Respondent(s) Mr. Ajay Kr. Singh, Adv.
 Mr. Shirish Kr. Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel representing the State of U.P.
request for an adjournment by saying that papers were
supplied to him by the counsel for the petitioner last
Saturday. The request of learned counsel is accepted.
List the case on Friday i.e. 27.05.2011.

(Shashi Sareen)
Court Master

(Phoolan wati Arora)
Court Master